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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No. 55/2015-20
New Delhi, Dated 3rd January, 2020

Subject:- One time condonation under the EPCG Scheme—Extension till 31.03.2020.

The following Public Notices have been issued by the Directorate General of Foreign Trade:-


2. Public Notice No. 37/2015-20 dated 25.10.2017 was modified vide following Public Notice:-

**Public Notice No. 30/2015-20 dated 14.08.2018** – RA’s have been delegated power till 31st March, 2019 of one time relaxation and condonation of delay in submission of installation certificate for EPCG authorizations issued upto 31.03.2015, without payment of any penalty.

3. In exercise of powers conferred under Paragraph 2.04 of FTP (2015-20) read with Paragraph 2.58 of FTP (2015-20), the Director General of Foreign Trade in public interest hereby further extends the time of receipt of requests till 31.03.2020 in respect of the above mentioned Public Notices.

4. The other contents of the above mentioned Public Notices shall remain the same.

**Effect of this Public Notice:** The time period to receive requests in RA’s for block-wise extension; extension in Export Obligation Period and submission of installation certificate is further extended up to 31.03.2020.

(Handwritten Signature)

(Amit Yadav)
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(Issued from F. No.18/42/AM-18/P-5)